GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2311 ANSWERED ON:28.03.2012 IITs Lal Shri Kirodi

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of Indian Institutes of Information Technology (IIITs) functioning in the country, location-wise/State-wise;
- (b) the total number of seats in these institutes at present, institute-wise;
- (c) whether the Government proposes to set up more such institutes based on Government-private collaboration in various parts of the country; and
- (d) if so, the details thereof alongwith the allocations made by the Government for the purpose, location-wise/State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) & (b): Four (4) Centrally Funded Indian Institutes of Information Technology (IIITs) are functioning in the country. Details of these institutes, location-wise, state-wise and total number of seats at present, are as under:

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SI. Name of the Institute Location State Total number of seat at present
1. Indian Institute of Allahabad Uttar 751
Information Technology, pardesh
Allahabad
2. Pandit Dwarka Prasad Jabalpur Madhya 381
Mishra-Indian Institute Pradesh
of Information
Technology, Design and
Manufacturing, Jabalpur
3. Atal Bihari Vajpayee - Gwalior Madhya 274
Indian Institute of Pradesh
 Information Technology
and Management, Gwalior
4. Indian Institute of Kancheepuram Tamil 302
Information Technology,
                         Nadu
Design & Manufacturing,
 (IIITD&M), Kancheepuram
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(c) & (d): A scheme for setting up 20 new IIITs on Public Private Partnership (PPP) model has been approved by Government at a capital cost of Rs. 128.00 crore for each HIT to be contributed in the ratio of 50:35:15 by the Central Government, the State Government and the Industry respectively (57.5:35:7.5 in the case of North Eastern region). The concerned State Government will provide 50-100 acres of land, free of cost and initially the new IIITs would be registered as Societies under the Societies Registration Act, 1860. No new MIT has been established under the Scheme at present and therefore no specific allocation has been made for the purpose location-wise / state-wise.